IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

1) C.P.(IB)-4575(MB)/2018

CORAM: **SHRI M.K. SHRAWAT**
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **05.12.2019**

NAME OF THE PARTIES: IPH Ispat LLP
V/s.
Piletech Infra Pvt. Ltd.

SECTION: 8 & 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representative for the Petitioner is present.
2. The Petitioner has stated in the Attendance Sheet as under: -

   "The petitioner has complied the order passed by this Hon'ble Court & filing the affidavit in office."
3. By the order of the Bench the matter is adjourned to **16.01.2020.**

Sd/-

M.K. SHRAWAT
Member (Judicial)

05.12.2019
Jd